PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2020 & JANUARY, 2021				GRAND TOTAL	
Opening Balance as on 01.12.2020	Cases Instituted during the Months of December, 2020 & January, 2021	Cases Disposed of during the Months of December, 2020 & January, 2020	Total Pendency as on 31.01.2021	Total Cases Disposed of during the Months of December, 2020 & January, 2021 (Family Court + High Court)	Total Pendency as on 31.01.2021 (Family Court + High Court)
3606	140	78	3668	1068	44433

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.